NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.12.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7824 of 2025 in Comp. App. (AT) (Ins) No of 2025	Anil Kumar Nigam Vs. Sajjan Kumar Dokania & Anr.	Preeti Kashyap
2.	I.A. No. 7825 of 2025 in Comp. App. (AT) (Ins) No of 2025	TVS Supply Chains Solutions Ltd. Vs. ZTE Telecom India Pvt. Ltd.	Apoorv Khator
3.	I.A. No. 7826 of 2025 in Comp. App. (AT) (Ins) No of 2025	Mukund Pandharinath Kulkarni Vs. Sholapur Janata Sahakari Bank Ltd.	Jack Thalakottur
4.	I.A. No. 7862 of 2025 in Restoration Application (AT) No of 2025 in Comp. App. (AT) (Ins) No. 753 of 2022	Shubhra Gupta Vs. Value Infracon India Pvt. Ltd.	Yogesh Sharma

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By order -sd/-

Assistant Registrar